

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 114 of 2006

Dated : July 3 , 2007

Present:

Hon'ble Mr. Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A.Khan, Technical Member

All India Steel Re-Rollers Associations

V/s.

P.S.E.B. & Anr.

...Appellant

...Respondents

Counsel for the Appellant : none

Counsel for the Respondents : Mr. Anand K. Ganeshan and
Mr. J.C. Shukla, Registrar, PSERC
Mr. Shashwat Kumar for PSEB

ORDER

There is no appearance on behalf of the appellant. It appears that the appellant is not interested in prosecuting the appeal. Accordingly, the appeal is dismissed for non-prosecution.

(A.A. Khan)
Technical Member

(Anil Dev Singh)
Chairperson